

Harnessing of Solar Energy for Industrial Purposes

9914. SHRI K. OBUL REDDY : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Central Electronics Limited is contemplating to set up experimental plants for harnessing of solar energy for industrial purposes in Haryana and Andhra Pradesh at a cost of Rs. twenty crores each ; and

(b) if so, the progress made to set up these industries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C.P.N. SINGH) : (a) and (b) : Government are establishing pilot production facilities at Central Electronics Limited, Sahibabad to produce solar cells and modules at a level of at least 1 MW by 1985. The Central Electronics Limited is in touch with the Governments of Haryana and Andhra Pradesh to consider the feasibility, including cost aspects, of expanding this programme by establishing production units in these States.

Promotion of Doctors in Delhi Municipal Corporation

9915. SHRI SOMJIBHAI DAMOR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of doctors in the Delhi Municipal Corporation hospitals who were promoted in 1978 to the senior scale of Rs. 1100-1600 directly from the scale of Rs. 650-1200 without crossing the stage of scale of pay of Rs. 700-1300 ;

(b) whether such promotions are permissible under the Rules ;

(c) whether it is a fact that as per D.M.C. Act 1957, appointments to Senior scale i.e. Rs. 1100-1600 and above cannot be made by the Delhi Municipal Corporation for more than one year and U.P.S.C.'s approval has to be obtained for regularisation of those promotions after one year ;

(d) whether the U.P.S.C. has given approval to these promotions ; and

(e) if not, what objections have been raised by the U.P.S.C. and what steps have been taken by the Delhi Municipal Corporation to rectify these objections ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) According to the information supplied by the Corporation, the number of such doctors is 85.

(b) Yes, Sir.

(c) (d) and (e) The Corporation vide Resolution No. 801 dated 1-1-1979 and No. 687 dated 15-10-1979 approved promotions of 85 GDMOs. II in the post of GDMO-I in the pay scale of Rs. 1100-1600 on ad-hoc basis for a period of one year. Their ad-hoc appointments were continued for another year and a communication was addressed to the U.P.S.C. on 22-8-1979 to obtain approval to these ad-hoc appointments. In their letter dated 9th October, 1979, the Commission advised that the recruitment regulations for the post of GDMO-I may be finalised first and that the question of placing them in GDMO-I will be taken thereafter only. The Commission vide Corporation letter dated 16-11-1979 was apprised that the recruitment regulations along with the comments of the Corporation have since been sent to them and were requested to reconsider the